

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 151/2023 IN C.P.(IB)/3234(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

NAME OF THE PARTIES: Ramesh Bhosle
IN THE MATTERS OF
Benteler Trading International Gmbh
V/s
Western India Metal Processors Limited

APPEARANCES: -

FOR THE APPLICANT : Absent.

FOR THE RESPONDENT : Adv. Umang Mehta for Liquidator.

Section: Sec, 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016.

ORDER

The matter is taken up through Virtual Hearing (VC).

IA-151/2023 – This Application is filed by the Liquidator Ramesh Bhosle for placing on record the Progress Report for the quarter i.e. from 01.10.2022 to 31.12.2022. The Progress Report of the Liquidator is taken on record. No order is called for. With the above observations **IA-151/2023 is allowed and disposed of.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Aarti

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)